

ORISSA HIGH COURT

FILING REPORT AS ON :15/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000026/2020	M/S.H.M.CONSTRUCTION CO. VS POWER GRID CORPORATION OF INDIA LTD.	S.S.RAO VS	// ()
2	BLAPL/0006551/2020	SANKAR BAHADUR @ SHANKAR BAHADUR VS STATE OF ODISHA	SACHIDANANDA DASH VS	SEMILLIGUDA /66 /2020 () //
3	BLAPL/0006552/2020	MANORANJAN BADAGHAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /205 /2020 () //
4	BLAPL/0006553/2020	RAIBU @ RAHIM MOHANTA VS STATE OF ODISHA	B.N.MOHAPATRA VS	SUKINDA /100 /2020 () //
5	BLAPL/0006554/2020	BAIYA@MJITENDRA SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	MAHANGA /31 /2019 () //
6	BLAPL/0006555/2020	MANISH KUMAR PRAJAPATI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	AMBABHONA /4 /2020 () //
7	BLAPL/0006556/2020	BIKASH @ VIKASH SINGH VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	AMBABHONA /4 /2020 () //
8	BLAPL/0006557/2020	PREMANAND KISAN VS STATE OF ODISHA	B.SAHOO VS	MAHULPALI /35 /2020 () //
9	BLAPL/0006558/2020	BIBHISAN @ BIVUSHAN SUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ULLUNDA /63 /2020 () //
10	BLAPL/0006559/2020	JITENDRA KUMAR SAHU VS STATE OF ODISHA	B.S.DASPARIDA VS	NUAGAON /69 /2020 () //
11	BLAPL/0006560/2020	AKASH PRADHAN VS STATE OF ODISHA	B.S.DASPARIDA VS	DARINGBADI /81 /2020 () //

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12	BLAPL/0006561/2020	ASHRIT KUMAR PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	RENGALI (SAMBALPUR) /151 /2020 () //
13	BLAPL/0006562/2020	IMAGE KUMAR MOHANTA VS STATE OF ODISHA	B.S.DASPARIDA VS	BETNOTI /95 /2020 () //
14	BLAPL/0006563/2020	PRADIP KUMAR JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /65 /2020 () //
15	BLAPL/0006564/2020	MRUTYUNJAYA @ RAKA BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /47 /2017 () //
16	BLAPL/0006565/2020	JYOTISH NAIK VS STATE OF ODISHA	S.R.ROUT VS	BIRMITRAPUR /31 /2014 () //
17	BLAPL/0006566/2020	SANGRAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /118 /2020 () //
18	BLAPL/0006567/2020	SURYAKANTA MOHAPATRA @SONU VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /170 /2020 () //
19	BLAPL/0006568/2020	SEJADI BEGUM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /53 /2020 () //
20	BLAPL/0006569/2020	BISWAJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /50 /2020 () //
21	BLAPL/0006570/2020	INDERJIT DASH @ INDRAJEET DASH @ BUDHSARAS VS STATE OF ODISHA	SARAS KUMAR DASH VS	KHALLIKOTE /254 /2017 () //
22	BLAPL/0006571/2020	MUNA NAIK VS STATE OF ODISHA	R.N.BARIK VS	ODAGAON /155 /2019 () //
23	BLAPL/0006572/2020	JAGAT JIBAN NAYAK	DEEPALI MAHAPATRA	EOW,BHUBANESWAR /2 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006573/2020	SUNIT KUMAR DAS @ BABU	DEBASNAN DAS	KENDRAPARA /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006574/2020	DIPU NAIK	BIJAY KUMAR MOHANTY	JARAPADA /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006575/2020	ARUP RATAN HALDAR	SANJAYA NARAYAN SAHOO	CHANDAKA P.S. /142 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006576/2020	BASANTA KUMAR DAS	ARUN KUMAR DAS-1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006577/2020	NANU SANYASI @ BIKASH	TRILOCHAN NANDA	PUINTALA /111 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006578/2020	SUDAM @ ABHI @ ABHAY KHAN @ BILU KHAN	ANMIT KUMAR NATH	INDUASTRIAL,NISA /222 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006579/2020	KALU @ PABITRA PRADHAN @ KALIA PRADHAN	SANJAY KUMAR DAS-2	KHALLIKOTE /373 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006580/2020	PRASHANT KUMAR MOHANTY	PRATHA MUKHERJI	EOW,BHUBANESWAR /17 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006581/2020	SUSIL NAYAK	RABINDRA NATH PANDA	ADVA /52 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006582/2020	LLU @ MRUTYUNJAY BHARIMAL	DUSHMANTA SAHOO	KANAS /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006583/2020	SURYAKANTA DAS@RABI	SATYABRATA SUTAR	AUL /178 /2019
		VS	VS	()

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35	BLAPL/0006584/2020	STATE OF ODISHA SWADHIN KHAMARI VS	HIMANSHU BHUSAN DASH VS	// barpalli /270 /2019 ()
36	BLAPL/0006585/2020	STATE OF ODISHA ROCKEY @ JAYAKISHAN JENA VS	ASIT KUMAR JENA VS	// BADACHANA /252 /2020 ()
37	BLAPL/0006586/2020	STATE OF ODISHA JITU @ SUBODHA NAYAK VS	ASIT KUMAR JENA VS	// BADACHANA /252 /2020 ()
38	BLAPL/0006587/2020	STATE OF ODISHA CHEMAN @ CHEMA NAYAK VS	UDIT RANJAN JENA VS	// NILGIRI /162 /2020 ()
39	BLAPL/0006588/2020	STATE OF ODISHA LIKUA @ RASHMIRANJAN MAHALA VS	ASIT KUMAR JENA VS	// BADACHANA /233 /2020 ()
40	BLAPL/0006589/2020	STATE OF ODISHA BALIA TARAI @ TAREI VS	S.K.BHANJADEO VS	// KHALLIKOTE /329 /2020 ()
41	BLAPL/0006590/2020	STATE OF ODISHA ANANTA PRASAD PRADHAN @ KIRAN @ KISHOR PRADHAN VS	S.K.BHANJADEO VS	// PARADEEP /114 /2020 ()
42	BLAPL/0006591/2020	STATE OF ODISHA PAPU @ MAHESWAR SAMANTRAY VS	S.K.BHANJADEO VS	// JANKIA P.S. /163 /2018 ()
43	BLAPL/0006592/2020	STATE OF ODISHA MAHAMMAD SALAUDIN @ TUTU VS	S.K.BHANJADEO VS	// ITAMATI /93 /2020 ()
44	BLAPL/0006593/2020	STATE OF ODISHA AKHAYA KUMAR CHOUDHURY VS	SANTANU KUMAR SARANGI VS	// EOW,BHUBANESWAR /6 /2020 ()
45	BLAPL/0006594/2020	STATE OF ODISHA(EOW) SANTOSH GURU@TUBURA VS STATE OF ODISHA	DEBASANA DAS VS	// KENDRAPARA /171 /2020 () //

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46	BLAPL/0006595/2020	BANDHABI BHESRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /509 /2018 0 //
47	CMP/0000510/2020	MAKARA SAHU VS JHARAIN LOHARA	RABI NARAYAN BEHERA VS	// 0 //
48	CMP/0000511/2020	ANANDA CHANDRA BEHERA @ UTTARKABAH VS SARAT CHANDRA BEHERA	PRAMODA KUMAR MISHRA VS	// 0 //
49	CONTC/0003863/2020	RAMESH CHANDRA BEHERA VS SANJEEB CHOPRA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
50	CONTC/0003864/2020	SASHIBHUSAN RATH VS PRADIPTA KUMAR MOHAPATRA	ADV VS	// 0 //
51	CONTC/0003865/2020	DROUPADI SUNDARI NANDA VS SATYABRATA SAHU	ADV VS	// 0 //
52	CONTC/0003866/2020	SUSAMA SINGH VS JATINDRA NATH SETHY	SIDHESWAR RATH VS	// 0 //
53	CONTC/0003867/2020	NAMITA MISHRA VS SANJAY SINGH	ADV VS	// 0 //
54	CONTC/0003868/2020	KAILASH CHANDRA ROUT VS SATYABRATA SAHOO	ADV VS	// 0 //
55	CONTC/0003869/2020	BIJAYA KUMAR BOITAI VS SATYABRATA SAHOO	ADV VS	// 0 //
56	CONTC/0003870/2020	MANOJ KUMAR MALLICK VS SATYABRATA SAHOO	ADV VS	// 0 //
57	CONTC/0003871/2020	PRAMOD KUMAR MISHRA	ADV	//

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		VS	VS	0
58	CONTC/0003872/2020	SATYABRATA SAHOO KAILASH CHANDRA SETHY	ADV	//
		VS	VS	0
59	CONTC/0003873/2020	SATYABRATA SAHOO MINATI KUMARI KAR	ADV	//
		VS	VS	0
60	CONTC/0003874/2020	SATYABRATA SAHOO BIKRAM PARIDA	ADV	//
		VS	VS	0
61	CONTC/0003875/2020	G.MATHI VATHANAN AMIT KUMAR MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
62	CONTC/0003876/2020	P.K.MOHAPATRA PRADEEP KUMAR RAY	ADV	//
		VS	VS	0
63	CONTC/0003877/2020	SATYABRATA SAHU GOURANGA CHARAN BEHERA	ADV	//
		VS	VS	0
64	CONTC/0003878/2020	SATYABRATA SAHU SUDHAKAR SAHOO	SANJAY KUMAR DAS-2	//
		VS	VS	0
65	CONTC/0003879/2020	AJAY KUMAR BHALLA SOUDAMINI ROUT	ADV	//
		VS	VS	0
66	CONTC/0003880/2020	SATYABRATA SAHOO ANITA SAMANTARAY	ADV	//
		VS	VS	0
67	CONTC/0003881/2020	SATYABRATA SAHOO GEETA BAL	ADV	//
		VS	VS	0
68	CONTC/0003882/2020	SATYABRATA SAHOO PRANA KRISHNO PANIGRAHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0

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69	CONTC/0003883/2020	BISHNUPADA SETHI DURGESHNANDINI MOHAPATRA VS	ADV VS	// // ()
70	CONTC/0003884/2020	SATYABRATA SAHOO KANCHAN MAJHI VS	ADV VS	// // ()
71	CONTC/0003885/2020	STATE OF ODISHA RAJANI JENA VS	ANIRUDHA DAS VS	// // ()
72	CRLA/0000486/2020	EXCUTIVE ENGINEER, WESCO HRUSHIKESH PANDA @ BAPU @ MUNA VS	GOURI MOHAN RATH VS	// // ()
73	CRLLP/0000021/2020	STATE OF ODISHA (VIG.) VS GAJENDRA KUMAR BEHERA	SANGRAM DAS (STANDING COUNSEL) VS	// // ()
74	CRLMC/0001360/2020	NANDINI PRADHAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// // ()
75	CRLMC/0001361/2020	ARJUN CHANDRA @ ARJUN CHARAN SAHU VS STATE OF ORISSA	SUSANTA KUMAR BARAL VS	// // ()
76	CRLMC/0001362/2020	GIRIJA PRASAD RAY VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// // ()
77	CRLMC/0001363/2020	CHERU MEHER VS STATE OF ODISHA (VIG.)	SUNIL KUMAR PATNAIK VS	// // ()
78	CRLMC/0001364/2020	BAIKUNTHA MOHARANA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// // ()
79	CRLMC/0001365/2020	BIKI@SAUMYA RANJAN PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// // ()

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80	CRLMC/0001366/2020	RAMESH CHANDRA SAI VS STA	SAROJ KU.DASH VS	SAMBALPUR VIGILANCE /71 /2012 () //
81	CRLMC/0001367/2020	BISWAJI BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /37 /2013 () //
82	CRLMC/0001368/2020	SUDARSAN SAHU VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	VIGILANCE PS (BERHAMPUR) /27 /2012 () //
83	CRLMP/0001065/2020	MINATI ROUT VS SUPERINTENDENT OF POLICE	JYOTI PATNAIK VS	/ /0 () //
84	CRLMP/0001066/2020	SASMITA BEHERA VS THE STATE OF ODISHA	SIBA SANKAR PANDA VS	DHENKANAL SADAR /278 /2020 () //
85	CRLMP/0001067/2020	RAGHUNATH LENKA VS S.P.KENDRAPARA	PRADEEP KU. DASH VS	/ /0 () //
86	CRLMP/0001068/2020	CHANDRA SEKHAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
87	CRLMP/0001069/2020	RAJU DEHURY VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	KANDARPUR /125 /2020 () //
88	CRLREV/0000377/2020	LIPUN BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /926 /2019 () //
89	CRLREV/0000378/2020	BIJAYA KUMAR SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /134 /2020 () //
90	CRP/0000011/2020	R.SUBRAMANIYAM VS ASHOK KUMAR BASTIA	GOURI MOHAN RATH VS	/ / () //
91	MACA/0000645/2020	M/S.NATIONAL INSURANCE COMPANY LTD.	PRAKASH KUMAR MOHANTY	/ /

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		VS	VS	0
92	MACA/0000646/2020	DEEPA NAIK DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LTD	RANJESH KUMAR MOHANTY	//
		VS	VS	0
93	MACA/0000647/2020	SANDHYARANI BEHERA DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LTD	RANJESH KUMAR MOHANTY	//
		VS	VS	0
94	MACA/0000648/2020	GIRISH KHATUA DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LTD	RANJESH KUMAR MOHANTY	//
		VS	VS	0
95	RSA/0000187/2020	GIRISH KHATUA SUNITA GOUDA	S.S.RAO	//
		VS	VS	0
96	RSA/0000188/2020	SHYAMAMANI PATNAIK@SHYAMA PATANAİK MANSOOR ALI KHAN	B.SAHOO	//
		VS	VS	0
97	RVWPET/0000291/2020	THE COLLECTOR, SAMBALPUR M/S.ORES ENTERPRISES (P) LTD.	M.R.DHAL	//
		VS	VS	0
98	RVWPET/0000292/2020	P.RAVI KIRAN STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
99	TRP(C)/0000149/2020	SRIDHARA ATAKA TWINKLE MOHANTY	RASHMI KANTA ACHARYA	//
		VS	VS	0
100	WA/0000545/2020	BISWARANJAN MOHAPATRA STTAE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
101	WA/0000546/2020	RABINDRANATH SATPATHY SUDESTHNA @ SUDASHNA BEHERA	SANATAN DAS	//
		VS	VS	0
102	WA/0000547/2020	STATE OF ODISHA BINAY BHUSAN SWAIN MOHAPATRA	RAS BIHAR MOHAPATRA	//
		VS	VS	0

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		ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY LTD.		//
103	WP(C)/0023861/2020	MURALIDHAR BEHERA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
104	WP(C)/0023862/2020	KSHIROD CHANDRA MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
105	WP(C)/0023863/2020	DINAMANI MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
106	WP(C)/0023864/2020	INDUREKHA PARIDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
107	WP(C)/0023865/2020	RAMESH CHANDRA MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
108	WP(C)/0023866/2020	DEBENDRA NATH MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
109	WP(C)/0023867/2020	FAKIRA CHARAN MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
110	WP(C)/0023868/2020	PURENDRA KUMAR MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
111	WP(C)/0023869/2020	PURNA CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
112	WP(C)/0023870/2020	HAREKRISHNA MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
113	WP(C)/0023871/2020	SARIT KUMAR PATI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//

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114	WP(C)/0023872/2020	SOMANATH NANDA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
115	WP(C)/0023873/2020	MALATI BEHERA VS ODISHA LIVELIHOODS MISSION DEPARTMENT OF PANCHAYATIRAJ	AMIT PRASAD BOSE VS	// 0 //
116	WP(C)/0023874/2020	PRAFULLA KUMAR PRADHAN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
117	WP(C)/0023875/2020	BISHNU CHARAN GHADEI VS DIRECTOR HIGHER EDUCATION	S.K.DASH VS	// 0 //
118	WP(C)/0023876/2020	JASOBANTA PANDA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
119	WP(C)/0023877/2020	KEDARNATH DHAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
120	WP(C)/0023878/2020	BISWANATH BEHERA VS STATE OF ODISHA	PRAGNAYANANDA PATTNAIK VS	// 0 //
121	WP(C)/0023879/2020	ASHOK KUMAR RANA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
122	WP(C)/0023880/2020	HADIBANDHU SAHU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
123	WP(C)/0023881/2020	SANJIT PATASANI VS UNION OF INDIA	AMLAN SHAKTI PAUL VS	// 0 //
124	WP(C)/0023882/2020	SABITRI PANI VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
125	WP(C)/0023883/2020	BASUDEBA BEHERA	MANOJ KUMAR PANDA	//

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		VS	VS	0
126	WP(C)/0023884/2020	THE STATE OF ODISHA MANABHANJAN TRIPATHY	SANGRAM JENA	//
		VS	VS	0
127	WP(C)/0023885/2020	STATE OF ODISHA ISHWAR CH.BEHERA	S.SENAPATI	//
		VS	VS	0
128	WP(C)/0023886/2020	STATE OF ODISHA NIRAKAR KISAN	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	0
129	WP(C)/0023887/2020	THE COLLECTOR CUM DISTRICT MAGISTRATE CUM C.E.O.ANGUL SANANDA KUMAR BISOI	BASUDEV BARIK	//
		VS	VS	0
130	WP(C)/0023888/2020	REGIONAL TRANSPORT OFFICER-CUM-TAXING OFFICER, TALCHER N.SONAM SHILPA	BISIKESAN PRADHAN	//
		VS	VS	0
131	WP(C)/0023889/2020	UNION OF INDIA SANATAN ROUT	BHAGABAN BEHERA	//
		VS	VS	0
132	WP(C)/0023890/2020	STATE OF ODISHA SREEKANTA PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
133	WP(C)/0023891/2020	STATE OF ORISSA KHIROD KUMAR SAHOO	AMLAN SHAKTI PAUL	//
		VS	VS	0
134	WP(C)/0023892/2020	UNION OF INDIA SUBASH CHANDRA DASH	B.MOHANTY	//
		VS	VS	0
135	WP(C)/0023893/2020	STATE OF ODISHA TRILOCHAN NAIK	KAILASH CHANDRA SAHOO	//
		VS	VS	0
136	WP(C)/0023894/2020	GOVT.OF ODISHA MANGULI MALIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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137	WP(C)/0023895/2020	STATE OF ODISHA PURNIMA BEHERA VS VICE CHANCELLOR UTKAL UNIVERSITY	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
138	WP(C)/0023896/2020	PRAKASH KUMAR MOHAPATRA VS COMMISSIONER CUM SECRETARY TO GOVT.PANCHAYATIRAJ DEPTT.	SUSANTA KUMAR MISHRA VS	// 0 //
139	WP(C)/0023897/2020	SUBASH CHANDRA JENA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
140	WP(C)/0023898/2020	NARAYAN SETHI VS STATE OF ODISHA	L.N.RAYATSINGH VS	// 0 //
141	WP(C)/0023899/2020	AMIYA KUMAR BAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
142	WP(C)/0023900/2020	PABITRA KUMAR SAMAL VS THE UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
143	WP(C)/0023901/2020	SASMITA PATEL VS CHIEFW SECRETARY TO GOVT.GENERAL ADMINISTRATION	PITAMBAR PANDA VS	// 0 //
144	WP(C)/0023902/2020	NA YANA KUMAR PRADHAN VS PRINCIPAL SECRETARY TO GOVERNMENT DEPARTMENT OF S AND ME	PITAMBAR PANDA VS	// 0 //
145	WP(C)/0023903/2020	M/S. ABHA ENGINEERING AND CONSTRUCTION VS PARADIP PORT TRUST	ABHU PRASANNA BEHERA VS	// 0 //
146	WP(C)/0023904/2020	SURATHA CHANDRA NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
147	WP(C)/0023905/2020	SRIMANTA KUMAR DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0023906/2020	JIMENDRA KUMAR BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
149	WP(C)/0023907/2020	KRUSHNA CHANDRA LENKA VS STATE OF ODISHA	B.PASAYAT VS	// 0 //
150	WP(C)/0023908/2020	JALANDHAR MALLIK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
151	WP(C)/0023909/2020	ITISHREE DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
152	WP(C)/0023910/2020	KARUNA KAR SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
153	WP(C)/0023911/2020	SASMITA TUDU VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
154	WP(C)/0023912/2020	BHABANI SHANKAR PATRO VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
155	WP(C)/0023913/2020	SUKUL TUDU VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
156	WP(C)/0023914/2020	KAMALASEN RATH VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
157	WP(C)/0023915/2020	BARI TUDU VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
158	WP(C)/0023916/2020	RABINDRA NATH HANSDAH VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
159	WP(C)/0023917/2020	BENUMADHAB MAHAPATRA	SRIDHAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0023918/2020	SANGRAM MURMU	SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0023919/2020	ICHHABATGI SOREN	SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0023920/2020	SISIR CHANDRA DASH	DHRMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0023921/2020	ANANDA PARIGA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0023922/2020	MD.KHALIUR RAHMAN	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023923/2020	ARATI NAYAK	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVERNMENT DEPTT. S AND ME		//
166	WP(C)/0023924/2020	MANOJ KUMAR JENA	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.DEPTT.OF S AND ME		//
167	WP(C)/0023925/2020	SATYANARAYAN NANDA	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.DEPTT.S AND ME		//
168	WP(C)/0023926/2020	CHANDRA SEKHAR PARHI	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.DEPTT. S AND ME		//
169	WP(C)/0023927/2020	RAJALAXMI RATH	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0023928/2020	AJAYA KUMAR PANIGRAHI	ANUPA UDAYA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0023929/2020	STATE OF ODISHA KARTIKA CHANDRA SAHOO VS	ANUPA UDAYA SENAPATI VS	// // 0
172	WP(C)/0023930/2020	STATE OF ODISHA SURENDRA PRADHANI VS	ANUPA UDAYA SENAPATI VS	// // 0
173	WP(C)/0023931/2020	STATE OF ODISHA AJAYA KUMAR KHUNTIA VS	ANUPA UDAYA SENAPATI VS	// // 0
174	WP(C)/0023932/2020	STATE OF ODISHA SANYASI PATEL VS	ANUPA UDAYA SENAPATI VS	// // 0
175	WP(C)/0023933/2020	STATE OF ODISHA K.ESWARAN VS	SUSANTA KUMAR BARAL VS	// // 0
176	WP(C)/0023934/2020	STATE OF ODISHA SUDHANSU SEKHAR MOHANTY VS	ANUPA UDAYA SENAPATI VS	// // 0
177	WP(C)/0023935/2020	STATE OF ODISHA RAMAKANTA DEBEDI VS	ANUPA UDAYA SENAPATI VS	// // 0
178	WP(C)/0023936/2020	STATE OF ODISHA SRIKANTA GRAHACHARYA VS	ANUPA UDAYA SENAPATI VS	// // 0
179	WP(C)/0023937/2020	STATE OF ODISHA DR.DEBASHIS JENA VS	ANUPA UDAYA SENAPATI VS	// // 0
180	WP(C)/0023938/2020	STATE OF ODISHA J.SRINIBAS VS	BISWARANJAN MAHARATHA VS	// // 0
181	WP(C)/0023939/2020	SECRETARY REVENUE AND DISASTER MANAGEMENT DEPT. KALANDI CHARAN SAHOO VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0023940/2020	RAMESH CHANDRA DAS VS COLLELCTOR, JAGATSINGHPUR	PRASANTA KUMAR DAS VS	// 0 //
183	WP(C)/0023941/2020	RABINANDAN ROUT VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
184	WP(C)/0023942/2020	VINEET LALANI VS UNION OF INDIA	RAKESH KUMR MALLICK VS	// 0 //
185	WP(C)/0023943/2020	NARESH KUMAR AGRAWAL VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
186	WP(C)/0023944/2020	AVIMANYU SAHU VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
187	WP(C)/0023945/2020	BIMBADHARA MISHRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
188	WP(C)/0023946/2020	SAGAR KUMAR RAY VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
189	WP(C)/0023947/2020	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
190	WP(C)/0023948/2020	GOUTTAM KUMAR SETHY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
191	WP(C)/0023949/2020	MAHESWAR ROUT VS STATE OF ODISHA	ASHOK KU. SAHOO VS	// 0 //
192	WP(C)/0023950/2020	PRASANT KUMAR NAYAK VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
193	WP(C)/0023951/2020	HALADHAR PRADHAN	ANUP UDAYA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023952/2020	GORAGA YOGISWARA RAO	SHASHI BHUSAN JENA	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0023953/2020	LOKANATH MISHRA	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023954/2020	NALIN KUMAR SAHU	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0023955/2020	PRAKASH KUMAR TRIPATHY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0023956/2020	PRAKASH CHANDRA SAHOO	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023957/2020	DR.SUSANTA KUMAR BEHERA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023958/2020	PADMALAV SAHOO	SRINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023959/2020	SASIBHUSAN DASH	SRINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023960/2020	NIRANJAN PATRA	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023961/2020	SADASIBA BISWAL	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023962/2020	SRIBASTSA BEHERA	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0023963/2020	STATE OF ODISHA AKSHAY KUMAR JENA VS	K.K.SWAIN VS	// // 0
206	WP(C)/0023964/2020	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
207	WP(C)/0023965/2020	STATE OF ODISHA SANJIB KUMAR SAHOO VS	K.K.SWAIN VS	// // 0
208	WP(C)/0023966/2020	STATE OF ODISHA BINOD KUMAR SARANGI VS	K.K.SWAIN VS	// // 0
209	WP(C)/0023967/2020	STATE OF ODISHA SATYANARAYAN SAHOO VS	K.K.SWAIN VS	// // 0
210	WP(C)/0023968/2020	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	K.K.SWAIN VS	// // 0
211	WP(C)/0023969/2020	STATE OF ODISHA INDRAMANI SETHI VS	K.K.SWAIN VS	// // 0
212	WP(C)/0023970/2020	STATE OF ODISHA SUJATA DIPA VS	K.K.SWAIN VS	// // 0
213	WP(C)/0023971/2020	STATE OF ODISHA DR.TRIBIKRAM PANIGRAHI VS	K.K.SWAIN VS	// // 0
214	WP(C)/0023972/2020	STATE OF ODISHA AMITABH THAKUR VS	K.K.SWAIN VS	// // 0
215	WP(C)/0023973/2020	STATE OF ODISHA MANABHANJAN PADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0023974/2020	HIRADHAR MAHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
217	WP(C)/0023975/2020	JANMEJAYA BISWAL VS THE STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
218	WP(C)/0023976/2020	SANTOSH KUMAR NAIK VS STATE OF ODISHA	CHANDAN DAS VS	// 0 //
219	WP(C)/0023977/2020	UJWAL KU.BARIK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
220	WP(C)/0023978/2020	DAMODAR BARIK VS STATE OF ODISHA	AJAY KUMAR JENA VS	// 0 //
221	WP(C)/0023979/2020	ARDHENDU NARAYAN BEHERA VS THE COLLECTOR BOLANGIR	L.N.RAYATSINGH VS	// 0 //
222	WP(C)/0023980/2020	SIVA SANKAR MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
223	WP(C)/0023981/2020	LOKANATH SARAF VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
224	WP(C)/0023982/2020	MANOJ KUMAR NAYAK VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
225	WP(C)/0023983/2020	RAJ KISHORE SAHOO VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
226	WP(C)/0023984/2020	RAMESH CHANDRA MEHERA VS STATE OF ODISHA	SITI KANT MISHRA VS	// 0 //
227	WP(C)/0023985/2020	SANDHYARANI PANDA	PRAFULLA KUMAR MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023986/2020	GANESH PARIDA	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023987/2020	JYOTI SANKAR SATAPATHY	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0023988/2020	BIBEKANANDA PATTANAYAK	R.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023989/2020	KRUSHNA CHANDRA RANA	R.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023990/2020	SIBA NARAYAN DUTTA	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023991/2020	RAMESH CHANDRA PADHY	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023992/2020	MANJULA PRADHAN	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023993/2020	NISAKAR PATRO	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023994/2020	BANSIDHAR PANDA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023995/2020	SANDHYA JENA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023996/2020	PANKAJ LOCHAN MAHARANA	CHITTARANJAN PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0023997/2020	STATE OF ODISHA DR.PRADIPTA KUMAR GAHAN VS	PURUSOTTAM CHULI VS	// // 0
240	WP(C)/0023998/2020	STATE OF ODISHA SANTOSH KUMAR ARUKH VS	SIBA PRASAD PATI VS	// // 0
241	WP(C)/0023999/2020	STATE OF ODISHA M/S.RAMSEHT SECURITY SERVICE PVT.LTD VS	P.K.MOHAPATRA VS	// // 0
242	WP(C)/0024000/2020	NATIONAL ALUMINIUM COMPANY LIMITED GOURI SANKAR BRAHMA VS	PITAMBAR PANDA VS	// // 0
243	WP(C)/0024001/2020	STATE OF ODISHA BIRANCHI NARAYAN MISHRA VS	CHITTARANJAN PATTNAIK VS	// // 0
244	WP(C)/0024002/2020	DY.REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK BAIDYANATH MOHANTA VS	MANMAYA KUMAR DASH VS	// // 0
245	WP(C)/0024003/2020	STATE OF ODISHA ABDUL RAJAK VS	AFRAAZ SUHAIL VS	// // 0
246	WP(C)/0024004/2020	THE TAHASILDAR, CUTTACK SADAR, CTC JASOBANTA PANDA VS	DIPTI RANJAN BHOKTA VS	// // 0
247	WP(C)/0024005/2020	STATE OF ODISHA SATYA NARAYAN DASH VS	RAMAKANTA PANDA VS	// // 0
248	WP(C)/0024006/2020	STATE OF ODISHA PRABHAKAR MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // 0
249	WP(C)/0024007/2020	STATE OF ODISHA AKSHAYA KUMAR DASH VS	SUSANTA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0024008/2020	SHANTI SUDHA MEHER VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// () //
251	WP(C)/0024009/2020	SANTOSH KUMAR SAMANTARA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// () //
252	WP(C)/0024010/2020	DR.JAYASHREE MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// () //
253	ABLAPL/0011201/2020	ACHYUTA NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /130 /2020 () //
254	ABLAPL/0011202/2020	BIKRAM PATRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	PATTAPUR (DIGAPAHANDI) /223 /2020 () //
255	ABLAPL/0011203/2020	ABHIMANYU SAHOO VS STATE OF ODISHA	B.B.ROUTRAY VS	KANIHA /175 /2020 () //
256	ABLAPL/0011204/2020	RAJENDRA PRASAD PANDA VS STATE OF ODISHA	B.K.NAYAK VS	SATYABADI /266 /2020 () //
257	ABLAPL/0011205/2020	BAPUNI BANARA VS STATE OF ODISHA	B.N.MAHAPATRA VS	KALIAPANI /16 /2019 () //
258	ABLAPL/0011206/2020	SK. ABDUL SARIF VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /261 /2020 () //
259	ABLAPL/0011207/2020	KATHI JENA @ SUBRAT RANJAN JENA VS STATE OF ODISHA	B.B.ROUTRAY VS	PARJANG /218 /2020 () //
260	ABLAPL/0011208/2020	KRUSHAN CHANDRA BEHERA VS STATE OF ODISHA	IPSIT AROBINDA ACHARYA VS	KHUNTA /114 /2019 () //
261	ABLAPL/0011209/2020	MEGHU @ AIRA @ AIRAKHARABELA MALLI	DEEPAK KU SAHOO	NIKIRAI /102 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0011210/2020	BAPUN@HARIHAR MAHAKUD	SATYA RANJAN MULIA	ATHAMALLIK /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0011211/2020	LAXMIPRIYA SWAIN	SATYA RANJAN MULIA	CHAULIAGANJA /297 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0011212/2020	BIPIN NAYAK	MANORANJAN ACHARYA	ODAGAON /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0011213/2020	ACHUTANANDA PALEI	JYOTIRMAYA SAHOO	ITAMATI /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0011214/2020	PINTU MOHARANA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /307 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0011215/2020	BABITA SAHOO @ SABITA SAHOO	HIMANSHU BHUSAN SUTAR	JODAPADAR /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0011216/2020	SITARAM MALIK	PRAFULLA KUMAR BISWAL	AUL /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0011217/2020	GOLEKHA MALIK	PRAFULLA KU. BISWAL	AUL /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0011218/2020	NIRANJAN MALIK	PRAFULLA KUMAR BISWAL	AUL /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0011219/2020	DHANESWAR KATHARA	DEEPAK KUMAR SAHOO	JARAPADA /196 /2018
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0011220/2020	BASANTA KUMAR BARIK	JAYANTA KUMAR MAJHI	BALASORE SADAR /233 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0011221/2020	STATE OF ODISHA SATURA @ SATRUGHANA PUHAN VS	SUBRATA PANDA VS	// BHUBAN /221 /2020 ()
274	ABLAPL/0011222/2020	STATE OF ODISHA BABU @ BHAGABAN PRADHAN VS	HIMANSHU BHUSAN SUTAR VS	// PURI SADAR /162 /2020 ()
275	ABLAPL/0011223/2020	STATE OF ODISHA CHANDAN KUMAR BHUYAN @ FANTU MAJHSOMANATH NANDA VS	SOMANATH NANDA VS	// KEONJHAR SADAR /256 /2020 ()
276	ABLAPL/0011224/2020	STATE OF ODISHA SUMI @ SANU MALIK VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /175 /2020 ()
277	ABLAPL/0011225/2020	STATE OF ODISHA BIDYADHAR SWAIN VS	GOPINATH MISHRA VS	// SEA BEACH /96 /2020 ()
278	ABLAPL/0011226/2020	STATE OF ODISHA SUNIL GANTA VS	BIJAYA KUMAR MISHRA VS	// KASINAGAR /77 /2020 ()
279	ABLAPL/0011227/2020	STATE OF ODISHA PINKI @ SUBHASHREE ROUTRAY @ SUPRAVA MOHANTY VS	MOHANTY AKTI PAUL VS	// MANCHESWAR P.S. /520 /2018 ()
280	ABLAPL/0011228/2020	STATE OF ODISHA BITU @ SUSHIL KUMAR SAHOO VS	P.R.SINGH VS	// DHENKANAL SADAR /351 /2020 ()
281	ABLAPL/0011229/2020	STATE OF ODISHA GOBARDHAN NAYAK VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /291 /2020 ()
282	ABLAPL/0011230/2020	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	BISWARANJAN DALAI VS	// NAUGAON /125 /2020 ()
283	ABLAPL/0011231/2020	STATE OF ODISHA SUBRAT RATH VS	B.S.DASPARIDA VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0011232/2020	MANAS SUTAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /304 /2020 () //
285	ABLAPL/0011233/2020	DIPTIKANTA THATOI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	AUL /149 /2020 () //
286	ABLAPL/0011234/2020	RUPACHAND SATNAMI @ JAYANTI LAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JONK /158 /2020 () //
287	ABLAPL/0011235/2020	DHIREN PADHAN VS STATE OF ODISHA	SISIR DAS VS	LOISINGHA(BOLANGIR) /238 /2020 () //
288	ABLAPL/0011236/2020	NARAYAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /288 /2020 () //
289	ABLAPL/0011237/2020	SUNIL KUMAR PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ITAMATI /123 /2020 () //
290	ABLAPL/0011238/2020	RAJA @ RANJIB BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	JATNI P.S. /285 /2020 () //
291	ABLAPL/0011239/2020	MUNA KHAN VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	/ /0 () //
292	ABLAPL/0011240/2020	HARUN KHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	/ /0 () //
293	ABLAPL/0011241/2020	RAMESH NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	NIALI /218 /2020 () //
294	ABLAPL/0011242/2020	SADANANDA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /38 /2020 () //
295	ABLAPL/0011243/2020	SUKANTA BHOI @ BEHERA	R.ACHARY	SATYABADI /313 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0011244/2020	SATYAJIT JENA	SURESH KUMAR JENA	BINJHARPUR /137 /2019
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0011245/2020	PRASANTA ROUT	M.R.PADHI	CUTTACK SADAR /464 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0011246/2020	LACHHA @LACHHAMAN HANSDAH @ LAXMAN HANSDAH	ANJAN KUMAR ANA BEHERA	MURUDA /70 /2018
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0011247/2020	RAMA PARIDA	L.N.RAYATSINGH	JODAPADAR /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0011248/2020	JAYANTI MAJHI	SATYA NARAYAN MISHRA - 4	CHANDABALI /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0011249/2020	SUKANTA JENA @ SUKANTA KUMAR JENA	SATYA NARAYAN MISHRA-4	BASUDEVPUR /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0011250/2020	SATISH KUMAR DHAL	ALOK KUMAR PANDA	RAJKANIKA /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0011251/2020	BASANTI MALIK	SATYA NARAYAN MISHRA - 4	BASUDEVPUR /208 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0011252/2020	SHUBHRANTA PANDE @ SUBHRANTA PANDE	SURYAKANTA DWIBEDI	MANAMUNDA /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0011253/2020	PRATAP CHANDRA PAIKRAY	MANAS CHAND	BAGHAMARI /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0011254/2020	SUJIT BOHRASAGAR @ AJEET BOHRASAGAR	MANAS CHAND	DHANUPALI /357 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0011255/2020	STATE OF ODISHA MANMATH BARIK VS	ARUN KUMAR BUDHIA VS	// TUSRA /122 /2020 ()
308	ABLAPL/0011256/2020	STATE OF ODISHA RABI NAHAK VS	SARAT KUMAR JENA VS	// KODALA /333 /2020 ()
309	ABLAPL/0011257/2020	STATE OF ODISHA SADASIBA SAHU VS	SURYAKANTA DWIBEDI VS	// BALASORE TOWN /315 /2019 ()
310	ABLAPL/0011258/2020	STATE OF ODISHA SATYA NARAYAN MALLICK @ PINTU VS	SURYA NARAYAN MISHRA VS	// GOP /244 /2020 ()
311	ABLAPL/0011259/2020	STATE OF ODISHA SURYA NARAYAN MALLICK VS	SURYA NARAYAN MISHRA VS	// GOP /244 /2020 ()
312	ABLAPL/0011260/2020	STATE OF ODISHA CHITTARANJAN ROUTRAY VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /520 /2018 ()
313	ABLAPL/0011261/2020	STATE OF ODISHA SACHINDRANATH ROUL VS	DHARMENDRA SETHY VS	// OUPADA /72 /2020 ()
314	ABLAPL/0011262/2020	STATE OF ODISHA PANKAJ DAS VS	RANJITA SINGH VS	// CHAULIAGANJA /287 /2020 ()
315	ABLAPL/0011263/2020	STATE OF ODISHA ROJALIN PRADHAN VS	VIVEKANAND JENA VS	// //0 ()
316	ABLAPL/0011264/2020	STATE OF ODISHA(VIG.) PRAMILA PRADHAN VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /240 /2020 ()
317	ABLAPL/0011265/2020	STATE OF ODISHA HUNDA MOHANTY @ S.A. BISWAJIT, MOHANTY VS	PRADIP KUMAR MOHANTY VS	// PATKURA /359 /2019 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0011266/2020	GUDULI DAS @ ANJALI NAYAK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	PURIGHAT /90 /2020 () //
319	ABLAPL/0011267/2020	DR. SURYAKANTI ROUT VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	MARKAT NAGAR /132 /2020 () //
320	ABLAPL/0011268/2020	SIDHARTHA PRADHAN @ DILLU VS STATE OF ODISHA	ASHOK JENA VS	KHANDAPARA /194 /2020 () //
321	ABLAPL/0011269/2020	SANKAR MUNDA VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /73 /2020 () //
322	ABLAPL/0011270/2020	HRUDANANDA BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	TELKOI /110 /2016 () //
323	ABLAPL/0011271/2020	BIBEKANANDA BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	KHARIAR /212 /2020 () //
324	ABLAPL/0011272/2020	PRAKASH SETHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MANAMUNDA /125 /2020 () //
325	ABLAPL/0011273/2020	UMAKANTA BHUYAN VS STATE OF ODISHA	SUSHIL K.PATNAIK VS	JATNI P.S. /329 /2020 () //
326	ABLAPL/0011274/2020	KISHORE CHANDRA DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /315 /2020 () //
327	ABLAPL/0011275/2020	HAREKRUSHNA MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /84 /2020 () //
328	ABLAPL/0011276/2020	BIDESI KUMAR PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISHORENGAR /139 /2020 () //
329	ABLAPL/0011277/2020	HIRANMAYA PRADHAN @ BABU	PRAJIT KUMAR PRADHAN	KISHORENGAR /139 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0011278/2020	DEBABRATA BEHERA @ JITU	PRAJIT KUMAR PRADHAN	KISHORENGAR /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0011279/2020	NALINI KUMAR MALLA	A.PATTANAİK	MAHAKALPARA /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0011280/2020	NRUSHINGHA MOHANTY	RAJENDRA NARAYAN ROUT	BHADRAK RURAL /429 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0011281/2020	PRATAP DAS	ARIJEET MISHRA	JAJPUR ROAD /356 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0011282/2020	BIKASH PATRA	ARIJEET MISHRA	JAJPUR ROAD /276 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0011283/2020	TAPAS PATI	DEBADATTA MOHANTY	MAHILA PS SAMBALPUR /38 /2018
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0011284/2020	NARESH KUMAR SUTAR	SATYABRATA SUTAR	PATTAMUNDAI /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0011285/2020	SADDAM MALLICK @ SK.SADAM	DEEPAK R. PARIDA	KHARABEL NAGAR P.S. /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0011286/2020	BADAL JENA @ BADAL KUMAR JENA	SATYA NARAYAN MISHRA	RAJKANİKA /179 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0011287/2020	CHAU @ ASISH BEHERA	S.K.BHANJADEO	KHURDA P.S. /8 /2019
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0011288/2020	RATİKANTA TRİPATHY	RAMANI KANTA PATTANAİK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0011289/2020	STATE OF ODISHA TULASI SAHOO VS	BIJAYA KUMAR RAGADA VS	// KANPUR /98 /2020 ()
342	ABLAPL/0011290/2020	STATE OF ODISHA SUDARSAN SAMAL VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /195 /2020 ()
343	ABLAPL/0011291/2020	STATE OF ODISHA MUKA MALIK @ SUKADEV MALIK VS	SANTANU KUMAR SARANGI VS	// AUL /94 /2020 ()
344	ABLAPL/0011292/2020	STATE OF ODISHA PAPU@ KUNA SATAPATHY VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /196 /2020 ()
345	ABLAPL/0011293/2020	STATE OF ODISHA KAMA BEHERA VS	S.K.BHANJADEO VS	// TANGI (KHURDA) /269 /2020 ()
346	ABLAPL/0011294/2020	STATE OF ODISHA HAREKRUSHNA MOHARANA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /110 /2020 ()
347	ABLAPL/0011295/2020	STATE OF ODISHA SANATAN DEHURY VS	AMIT KUMAR NATH VS	// CHHENDIPADA /315 /2020 ()
348	ABLAPL/0011296/2020	STATE OF ODISHA RAMESH CH MALLICK VS	SMRUTI RANJAN PATI VS	// BALIANTA P.S. /205 /2020 ()
349	ABLAPL/0011297/2020	STATE OF ODISHA SANTOSH KUMAR KHUNTIA@ SANTOSH KHUNDA VS	NIRGA PRASAD DHAL VS	// MAHILA P.S.(BBSR) /45 /2020 ()
350	ABLAPL/0011298/2020	STATE OF ODISHA ASHOK MALLICK VS	SMRUTI RANJAN PATI VS	// BALIPATNA /271 /2020 ()
351	ABLAPL/0011299/2020	STATE OF ODISHA NISAMANI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /167 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0011300/2020	BULU@ DHARMENDRA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NALCO /116 /2020 () //

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MISC CASES FILED on :15/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2020 SAO/5/2004	SMT.JAMUNA BHOI-MP	M/S.N.C.PATI
2	20/2020 CRP/11/2020	R.SUBRAMANIYAM-MP	GOURI MOHAN RATH
3	21/2020 CRP/11/2020	R.SUBRAMANIYAM-MP	GOURI MOHAN RATH
4	81/2020 RFA/222/2009	JAYANTA SAHU-MP	MR.SANDIPANI MISRA
5	135/2020 CONTC/3885/2020	RAJANI JENA-MP	ANIRUDHA DAS
6	144/2020 TRP(C)/149/2020	TWINKLE MOHANTY-MP	RASHMI KANTA ACHARYA
7	372/2020 RSA/188/2020	MANSOOR ALI KHAN-MP	B.SAHOO
8	442/2020 CRLREV/713/2017	MANAS KUMAR PRADHAN-MP	SUSANTA KUMAR DASH
9	474/2020 RVWPET/290/2020	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRNOY MOHANTY
10	475/2020 RVWPET/292/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
11	499/2020 CMP/510/2020	MAKARA SAHU-MP	RABI NARAYAN BEHERA
12	500/2020 CMP/1362/2019	PRAMILA SAHOO-MP	SIDHARTHA MISHRA
13	501/2020 CMP/511/2020	ANANDA CHANDRA BEHERA @ UTTARKABAT-MP	PRAMODA KUMAR MISHRA
14	607/2020 FAO/571/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD @ PARSIPADA-MP	PRAMODA KUMAR MAHALI
15	866/2020 BLAPL/5718/2020	BASANTA KUMAR DASH-MP	B.B.ROUTRAY
16	867/2020 BLAPL/6184/2020	SANKAR BAHADUR @ SHANKAR BAHADUR-MP	SABYASACHI MISHRA
17	868/2020 BLAPL/6564/2020	MRUTYUNJAYA @ RAKA BISWAL-MP	DEVASHIS PANDA
18	869/2020 BLAPL/5121/2020	BALI BESRA-MP	SURYAKANTA DWIBEDI
19	870/2020 BLAPL/1622/2020	SHRAWAN KUMAR PANDEY-MP	AMIT PRASAD BOSE
20	872/2020 BLAPL/3699/2020	PRAKASH CHHATRIA-MP	SIDDHARTHA PRASAD MISHRA
21	879/2020 CRLMC/1360/2020	NANDINI PRADHAN-MP	NEELAKANTHA PANDA
22	880/2020 CRLMC/1360/2020	NANDINI PRADHAN-MP	NEELAKANTHA PANDA
23	881/2020 CRLMC/1361/2020	ARJUN CHANDRA @ ARJUN CHARAN SAHU-MP	SUSANTA KUMAR BARAL
24	882/2020 CRLMC/1362/2020	GIRIJA PRASAD RAY-MP	SWARUP KUMAR PATNAIK
25	883/2020 CRLMC/1363/2020	CHERU MEHER-MP	SUNIL KUMAR PATNAIK
26	884/2020	BIKI@SAUMYA RANJAN PRADHAN-MP	MANOJ KUMAR PANDA

27	CRLMC/1365/2020 885/2020	RAMESH CHANDRA SAI-MP	SAROJ KU.DASH
28	CRLMC/1366/2020 886/2020	BISWAJI BEHERA-MP	BHARAT JALLI
29	CRLMC/1367/2020 887/2020	SUDARSAN SAHU-MP	ANUPAM DASH
30	CRLMC/1368/2020 888/2020	GOLAK BIHARI PAIKRAY-MP	SIDHESWAR MOHANTY
31	CRLMC/1353/2020 889/2020	BIDYADHAR PRADHAN-MP	SIDHESWAR MOHANTY
32	CRLMC/1354/2020 890/2020	MOHAN CHARAN DHIR-MP	SIDHESWAR MOHANTY
33	CRLMC/1355/2020 891/2020	HARISH CHANDRA DASH-MP	SIDHESWAR MOHANTY
34	CRLMC/1356/2020 892/2020	HARISH CHANDRA DASH-MP	SIDHESWAR MOHANTY
35	CRLMC/1356/2020 893/2020	MOHAN CHARAN DHIR-MP	SIDHESWAR MOHANTY
36	CRLMC/1355/2020 894/2020	BIDYADHAR PRADHAN-MP	SIDHESWAR MOHANTY
37	CRLMC/1354/2020 932/2020	GHANASHYAM GOUDA-MP	M/S.SRINIBAS PARIJA
38	CRLA/531/2017 933/2020	ANWAR KHAN-MP	M/S.AJODHYA RANJAN DASH
39	CRLA/542/2014 1068/2020	PRASANNA KUMAR MOHAPATRA@ PRASHNA@ BAPI-M	PRADEEP KU.MISHRA
40	MACA/626/2020 1069/2020	RITARANI SAHOO-MP	PRADEEP KUMAR MISHRA
41	MACA/627/2020 1174/2020	STTAE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
42	WA/545/2020 1175/2020	STTAE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
43	WA/545/2020 1176/2020	STTAE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
44	WA/545/2020 1177/2020	SUDESTHNA @ SUDASHNA BEHERA-MP	SANATAN DAS
45	WA/546/2020 1178/2020	BINAY BHUSAN SWAIN MOHAPATRA-MP	RAS BIHAR MOHAPATRA
46	WA/547/2020 1179/2020	BINAY BHUSAN SWAIN MOHAPATRA-MP	RAS BIHAR MOHAPATRA
47	WA/547/2020 1180/2020	STATE OF ORISSA-MP	MR.M.SAHOO (A.G.A.)
48	WA/445/2019 10734/2020	ASHOK KUMAR NAYAK-MP	BISWABIHARI MOHANTY
49	WP(C)/16198/2020 10735/2020	MALATI BEHERA-MP	AMIT PRASAD BOSE
50	WP(C)/23873/2020 10736/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	
51	WP(C)/2827/2020 10737/2020	MANABHANJAN TRIPATHY-MP	SANGRAM JENA
52	WP(C)/23884/2020 10738/2020	NIRAKAR KISAN-MP	SMRUTI RANJAN MOHAPATRA
53	WP(C)/23886/2020 10739/2020	N.SONAM SHILPA-MP	BISIKESAN PRADHAN
54	WP(C)/23888/2020 10740/2020	SANATAN ROUT-MP	BHAGABAN BEHERA
55	WP(C)/23889/2020 10741/2020	SUBASH CHANDRA DASH-MP	B.MOHANTY
56	WP(C)/23892/2020 10742/2020	DILLIP KUMAR NAYAK-MP	BISWABIHARI MOHANTY
57	WP(C)/17189/2020 10744/2020	SUBASH CHANDRA JENA-MP	LAXMIDHAR DASH
	WP(C)/23897/2020		

58	10745/2020 WP(C)/23898/2020	NARAYAN SETHI-MP	L.N.RAYATSINGH
59	10746/2020 WP(C)/23899/2020	AMIYA KUMAR BAL-MP	GOPAL KRUSHNA MOHANTY
60	10747/2020 WP(C)/23893/2020	TRILOCHAN NAIK-MP	KAILASH CHANDRA SAHOO
61	10748/2020 WP(C)/23901/2020	SASMITA PATEL-MP	PITAMBAR PANDA
62	10749/2020 WP(C)/23902/2020	NAYANA KUMAR PRADHAN-MP	PITAMBAR PANDA
63	10750/2020 WP(C)/23903/2020	M/S. ABHA ENGINEERING AND CONSTRUCTION-MP	PRABHU PRASANNA BEHERA
64	10751/2020 WP(C)/23906/2020	JIMENDRA KUMAR BEHERA-MP	RUDRA NARAYAN PARIJA
65	10752/2020 WP(C)/23907/2020	KRUSHNA CHANDRA LENKA-MP	B.PASAYAT
66	10753/2020 WP(C)/23920/2020	SISIR CHANDRA DASH-MP	DHRMENDRA SETHY
67	10754/2020 WP(C)/23921/2020	ANANDA PARIGA-MP	PITAMBAR PANDA
68	10755/2020 WP(C)/23923/2020	ARATI NAYAK-MP	PITAMBAR PANDA
69	10756/2020 WP(C)/23924/2020	MANOJ KUMAR JENA-MP	PITAMBAR PANDA
70	10757/2020 WP(C)/23925/2020	SATYANARAYAN NANDA-MP	PITAMBAR PANDA
71	10758/2020 WP(C)/23926/2020	CHANDRA SEKHAR PARHI-MP	PITAMBAR PANDA
72	10759/2020 WP(C)/23938/2020	J.SRINIBAS-MP	BISWARANJAN MAHARATHA
73	10760/2020 WP(C)/1623/2013	GHANA @GHANASHYAM SE-MP	SANJAY KUMAR SAMANTRAY
74	10762/2020 WP(C)/23942/2020	VINEET LALANI-MP	RAKESH KUMR MALLICK
75	10763/2020 WP(C)/20924/2020	SANTOSH KUMAR DASH @ BABULI DASH-MP	ANUPAM DASH
76	10764/2020 WP(C)/23943/2020	NARESH KUMAR AGRAWAL-MP	RAKESH KUMAR MALLICK
77	10765/2020 WP(C)/23944/2020	AVIMANYU SAHU-MP	RAKESH KUMAR MALLICK
78	10766/2020 WP(C)/23946/2020	SAGAR KUMAR RAY-MP	RAKESH KUMAR MALLICK
79	10767/2020 WP(C)/23901/2020	SASMITA PATEL-MP	PITAMBAR PANDA
80	10768/2020 WP(C)/18643/2018	PARADIP PORT MOCK CLEANING AND SPILLAGE REMOVAL WORKERS ASSOCIATION-MP	
81	10769/2020 WP(C)/23955/2020	PRAKASH KUMAR TRIPATHY-MP	SAMIR KUMAR MISHRA
82	10770/2020 WP(C)/24992/2014	MAA BHAWANI TRANSPOR-MP	M/S.RAMESH AGARWAL
83	10772/2020 WP(C)/7764/2020	PADMA LOCHAN BEHERA-MP	M/S.B.S.DASPARIDA
84	10773/2020 WP(C)/23958/2020	PADMALAV SAHOO-MP	SRINATH MISHRA
85	10774/2020 WP(C)/23959/2020	SASIBHUSAN DASH-MP	SRINATH MISHRA
86	10775/2020 WP(C)/23982/2020	MANOJ KUMAR NAYAK-MP	J.K.KHUNTIA
87	10776/2020 WP(C)/23984/2020	RAMESH CHANDRA MEHERA-MP	SITI KANT MISHRA
88	10777/2020 WP(C)/23997/2020	DR.PRADIPTA KUMAR GAHAN-MP	PURUSOTTAM CHULI
89	10778/2020	M/S.RAMSEHT SECURITY SERVICE PVT.LTD-MP	P.K.MOHAPATRA

90	WP(C)/23999/2020 10779/2020	GOURI SANKAR BRAHMA-MP	PITAMBAR PANDA
91	WP(C)/24000/2020 10780/2020	SANANDA KUMAR BISOI-MP	BASUDEV BARIK
92	WP(C)/23887/2020 10781/2020	BAIDYANATH MOHANTA-MP	MANMAYA KUMAR DASH
93	WP(C)/24002/2020 10782/2020	SATYA NARAYAN DASH-MP	RAMAKANTA PANDA
94	WP(C)/24005/2020 158/2020	NRUSINGH DAS-MP	
95	CRLMP/714/2020 816/2020	LATA MALIK-MP	
96	ABLAPL/7301/2020 817/2020	JAGANNATH MOHANTY-MP	
97	ABLAPL/8220/2020 818/2020	DEEPIKA JENA-MP	
98	ABLAPL/8312/2020 819/2020	ULLASH BEHERA-MP	
99	ABLAPL/9157/2020 820/2020	BENGU ESWARA RAO-MP	
100	ABLAPL/9120/2020 821/2020	BENGU ESWARA RAO-MP	
101	ABLAPL/9143/2020 822/2020	BENGU ESWARA RAO-MP	
102	ABLAPL/9119/2020 823/2020	BENGU ESWARA RAO-MP	
103	ABLAPL/9140/2020 871/2020	RAMA @ HARIBANDHU MEHER-MP	
104	BLAPL/3723/2020 10743/2020	KULAMANI BEHERA-MP	
105	WP(C)/3966/2020 10761/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORP. LTD.-MP	
106	WP(C)/18087/2020 10771/2020 WP(C)/19529/2018	DIBYASINGHA MISHRA-MP	